

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) and (b) As informed by scheduled domestic airlines of the Directorate General of Civil Aviation (DGCA), a total of 51681 and 47896 flights were operated in Jan. and Feb. 2012 respectively and amongst these 1033 and 803 flights were cancelled during the respective period.

(c) to (e) DGCA undertake regular monitoring of schedule integrity and from time to time take up the matter with concerned airlines. Additionally, DGCA has issued regulations on "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights" which is being strictly monitored by DGCA for their compliance by airlines.

#### **New National Air Cargo Policy**

1727. SHRI N.K. SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether Government has finalized New National Air Cargo Policy;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Air Cargo accounts for over 30 per cent of total merchandise trade in and out of the country; and
- (e) whether adequate capacity is available at Airports for increasing Air Cargo transportation?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) to (c) No, Sir. However, a working Group on Air Cargo/Express Service Industry has been constituted under the Civil Aviation Economic Advisory Council. The Terms of Reference for the Working Group include establishing priorities of issues and recommend policy initiatives to address issues of significant importance to the Air Cargo/Express Service Industry.

(d) Yes, Sir. In terms of value, the Air Cargo accounts for about 30% of total merchandise trade in and out of the country.

(e) Capacity augmentation in Airports for Air Cargo transportation is an on-going process to meet the growing needs of economic growth in the country.

#### **Private Pilot Training Institutes**

1728. SHRI JAI PRAKASH NARAYAN SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether it is a fact that there was mushrooming of private Pilot Training Institutes, without infrastructure in the last seven years as reported in media;

(b) if so, the names and details of key officials and infrastructure details of private Pilot Training Institutes opened in the last seven years;

(c) the officials of DGCA who had approved the mushrooming of such Institutes;

(d) the action taken by Government on such illegal Pilot Training Institutes as to whether their licences have been cancelled or not; and

(e) if not, the reasons for not cancelling the licences and punishing the guilty?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) No, Sir.

(b) to (e) Question does not arise in view of the reply given on part (a).

#### **Action against Officials of Civil Aviation**

1729. MS. SUSHILA TIRIYA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government has not been able to take any action against the officials of the Civil Aviation as recommended by the DGCA;

(b) if so, the details thereof;

(c) whether the inquiry committee had submitted report to Government; and

(d) if so, the findings of the report?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) and (b) No, Sir. Action is taken on the recommendations of the Directorate General of Civil Aviation under the extant Rules and Regulations of the Government.

(c) No inquiry committee was set up by the DGCA.

(d) Does not arise.

#### **Installation of Radars at Delhi and Mumbai Airports**

1730. SHRI MAHENDRA MOHAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Radars have been installed at Delhi and Mumbai airports by U.S. based company;

(b) if so, the details thereof;

(c) whether the Airports Authority of India has noticed that critical components of Radar installed at both the airports are breaking down repeatedly despite repairs by the manufacturer;

(d) if so, whether at several instances, the manufacturer are running out of spares to replace the defective radar parts; and